

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

37. C.P. 205/(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:- Union of India**  
**V/s**  
**Netwealth Agrotech India Limited**

**Section:271-273of Companies Act, 2013**

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**ORDER**

Counsel, Atishay Jain a/w Adv. Tanushree Sogani appeared for the Petitioner through VC. Counsel appearing for the Petitioner seeks time to file an Application before the Hon'ble President for consolidation as one connected matter is presently pending in Court No. 1. Accordingly, list this matter on **30.01.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**